

report on the "Machinery of the Government of India and its Procedures of Work [Placed in Library. See No. LT-863/71.]

ANNUAL REPORT, ETC. OF THE PRESS COUNCIL OF INDIA FOR 1970

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : I beg to lay on the Table :

- (1) A copy of the Annual Report of the Press Council of India for the year 1970, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-864/71.]
- (2) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above Report could not be laid on the Table Simultaneously [Placed in Library. See No. LT-865/71.]

ANNUAL REPORT 1969-70 OF RUBBER BOARD, COFFEE (SECOND AMENDMENT) RULES, TEA BOARD (RECRUITMENT AND CONDITIONS OF SERVICE, ETC ETC.) RULES. ETC. ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report on the activities of the Rubber Board for the year 1969-70. [Placed in Library. See No. LT 866/71.]
- (ii) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above report could not be laid on the Table simultaneously. [Placed in Library. See No. LT-867/71.]
- (2) (i) A copy of the Coffee (Second Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. S.O. 2590 in Gazette of India dated the 10th July, 1971 under sub-section (3) of section 38 of the Coffee Act, 1942. [Placed in Library. See No. LT-868/71.]

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- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-869/71.]
- (3) (i) A copy of the Tea Board (Recruitment and Conditions of Service of officers appointed by Government) Rules, 1971 (Hindi and English versions) published in Notification No. G S R 1023 in Gazette of India dated the 10th July, 1971, under sub-section (3) of section 49 of the Tea Act, 1953 [Placed in Library. See No. LT-870/71.]
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-871/71.]

GOVERNMENT REVIEW AND ANNUAL REPORT OF FERTILIZERS AND CHEMICALS TRAVANCORE, LTD., 1969-70

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) : I beg to lay on the A Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619-A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Fertilizers and Chemicals, Travancore Limited, for the year 1969-70
- (ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, for the year 1969-70 along with the Audited Account and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-872/71.]

COMMITTEE ON ABSENCE OF MEMBERS

MINUTES

SHRI S. C. SAMANTA (Tamiluk) : I beg to lay on the Table Minutes of the First